

- (iv) preparation and phased implementation of a master plan for reducing flood damages on a permanent basis;
- (v) massive programme of providing minor irrigation works;
- (vi) reclamation of usar-land in an integrated way;
- (vii) adoption of moisture preserving technologies and dryland farming in the drought prone areas;
- (viii) creation of employment opportunities by developing large and medium industries and encouraging village and cottage industrial pursuits;
- (ix) large scale construction of roads and bridges;
- (x) tribal development programme for the denotified tribes of Gonda and Mirzapur districts;
- (xi) programme for eradication of illiteracy especially female illiteracy; and
- (xii) nutrition programme for women and children.

The Central Government also provides special assistance for development of designated backward areas in a State like drought prone areas and tribal areas. Investment subsidy and concessional finance are also provided for accelerating the industrial development of industrially backward districts within a State.

(c) Does not arise.

[English]

Laying of action taken report on the Table of Parliament

4159. SHRI ANADI CHARAN DAS : Will be Minister of HOME AFFAIRS be pleased to state :

(a) whether the statement of action taken on the recommendations of the Commissioner of Scheduled Castes and Scheduled Tribes have been regularly placed in Parliament on all the 27 Reports so far presented by the Commissioner;

(b) if so, the dates of placements of the

statements so far prepared and laid before Parliament;

(c) whether earlier practice was to lay such statements of action taken on the Table of both the House of Parliament but later on these statements were simply placed in Parliament Library for the information of Members;

(d) if so, the reasons for such a change; and

(e) whether any document can be placed in Parliament Library by Government before being laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Action Taken Statements on 26 Reports of the Commissioner for SCs and STs have been placed in the Parliament Library.

(b) Question does not arise.

(c) and (d). Action taken Statements on the Reports of the Commissioner for SCs and STs are always being placed in the Parliament Library.

(e) Yes, Sir.

Murders, Dacoities and Robberies in Delhi

4161. SHRI KALI PRASAD PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) in how many cases of murders, dacoities and robberies held in Delhi during 1984-85, the culprits have been apprehended; and

(b) steps taken to improve the image of the police in the minds of the common man ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) The number of cases of murders, dacoities and robberies committed in Delhi during the year 1984 and 1985 (upto 31-3-85) are given below :

| | Cases reported | Worked out | Persons arrested. |
|-----------|----------------|------------|-------------------|
| Murder | 379 | 237 | 679 |
| Dacoity | 37 | 19 | 83 |
| Robberies | 302 | 159 | 361 |

(b) The following steps were taken to detect crimes :

1. Intensive foot and mobile patrolling including armed patrolling with walkie/talkie sets and wireless fitted motor cycles.
2. Action under the normal preventive section of Cr. P. C. against bad characters and criminals.
3. Continuous drives by the Special Squads of the Districts to detect dacoits, robbers and other bad characters by developing intelligence.
4. Surprise checking of vehicles to detect those involved in commission of crime.
5. Organisation of Thikri Pehra and patrolling by local residents and private chowkidars in co-ordination with police patrol pickets.
6. Strengthening of surveillance over known criminals.
7. Co-ordination meetings with the police authorities of neighbouring states are periodically held to discuss and solve the problems arising out of the activities of the extremists and other criminals.

Main Places of Tourists Attraction

4162. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the main places of attraction for the foreign visitors/tourists in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : The statistics of international tourists visiting India are compiled by the department of Tourism on an All-India basis and not place-wise. However, as per the Foreign Tourists Survey of India 1982-83 conducted by Indian Statistical Institute, Calcutta, there are 59 major places visited by Foreign tourists shown in the statement attached.

Statement

| S. No. | Name of Place |
|--------|--------------------|
| 1. | Delhi |
| 2. | Bombay |
| 3. | Madras |
| 4. | Agra |
| 5. | Jaipur |
| 6. | Varanasi |
| 7. | Calcutta |
| 8. | Banglore |
| 9. | Srinagar |
| 10. | Goa |
| 11. | Madhurai |
| 12. | Amritsar |
| 13. | Trivandrum-Kovalam |
| 14. | Rameshwaram |
| 15. | Hyderabad |
| 16. | Udaipur |
| 17. | Trichirapalli |
| 18. | Mysore |
| 19. | Khajuraho |
| 20. | Cochin |
| 21. | Pune |
| 22. | Aurangabad |
| 23. | Patna |
| 24. | Ahmadabad |
| 25. | Pondicherry |
| 26. | Darjeeling |
| 27. | Jodhpur |
| 28. | Ootacamund |
| 29. | Leh |
| 30. | Chandigarh |
| 31. | Jaisalmer |
| 32. | Lucknow |
| 33. | Simla |